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12-10-22

HIGH COURT OF DELHI: NEW DELHI

No. 1392/Estt./E-I/DHC
Dated: 10.10.2022

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to appoint Ms. Shuchi Laler, Joint Registrar (Judicial), and Ms. Priya Mahendra, Joint Registrar (Judicial) w.e.f. 13.05.2022(F/N) as Taxing Officers under the Delhi High Court (Original Side) Rules, 2018, in respect of cases pertaining to the Court assigned to them.

By Order of the Court

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst.No. 17575-94/ Estt./E-I/DHC

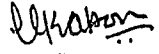
Dated: 10.10.2022

Copy forwarded for information to :-

1. The President, Supreme Court Bar Association, New Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Principal District & Sessions Judges, Delhi.
4. All Registrars/ OSDs/Coordinator (DIAC).
5. The Secretary, High Court Bar Association, New Delhi.
6. The Secretary, District Courts Bar Association, Tis Hazari, Delhi.
7. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi.
8. The Secretary, Bar Association Shahdara Courts Complex, Karkardooma Courts, Delhi.
9. The Secretary, Bar Association, Rohini Courts, New Delhi.
10. The Secretary, Bar Association, Dwarka Courts, New Delhi.
11. The Secretary, Bar Association, Saket Courts, New Delhi.
12. The Secretary, Bar Association, Rouse Avenue, New Delhi.
13. Registrar-cum-Secretary to Hon'ble the Chief Justice.
14. Officers concerned.
15. All Joint Registrars, Deputy Registrars, Asst. Registrars/ Dy. Controller of A/cs / Assistant Registrar (Library).
16. Joint Registrar (Registrar General Secretariat).
17. All Private Secretaries to Hon'ble Judges.
18. P.A. to Registrar (IT) for uploading this Order in the intranet of this Court.
19. Copy to be displayed on the Notice Board.
20. Guard file.

Jud. Br.

P. DSS J (H.C.)
11/10/22


(Vinal Kapoor)
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/25350-387-1

Dated, Delhi the 12 OCT 2022

Sub:- Order

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge, Comm Court-07,
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi